

**GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
DEPARTMENT OF INDUSTRIAL POLICY & PROMOTION**

**LOK SABHA**

**UNSTARRED QUESTION NO. 296.  
TO BE ANSWERED ON MONDAY, THE 18<sup>TH</sup> DECEMBER, 2017.**

**CHENNAI-BANGALORE INDUSTRIAL CORRIDOR**

**296. SHRI Y.S. AVINASH REDDY:**

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

**वाणिज्य एवं उद्योग मंत्री**

- (a) whether the Government has entered into any agreement to take up execution of Chennai-Bangalore Industrial Corridor and if so, the details thereof;
- (b) whether the Ministry has received any DPRs from the Government of Andhra Pradesh in this regard and if so, the details thereof; and
- (c) the time by when actual work of the project is likely to commence?

**ANSWER**

**वाणिज्य एवं उद्योग मंत्रालय में राज्यमंत्री (श्री सी.आर. चौधरी)**

**THE MINISTER OF STATE  
IN THE MINISTRY OF COMMERCE & INDUSTRY  
(SHRI C.R. CHAUDHARY)**

- (a) to (c): The institutional and financial structure for various Industrial Corridor Projects in the country including Chennai-Bengaluru Industrial Corridor (CBIC) project was approved by the Union Cabinet on 7<sup>th</sup> December, 2016. The Government is taking forward the development of CBIC Project in coordination with concerned State Governments. The process relating to detailed master planning and preliminary engineering has been initiated for the Krishnapatnam node identified in the State of Andhra Pradesh under CBIC Project. The construction related activities will be initiated after completion of the project development activities and after the land is made available by the concerned State Governments.

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